- (c) whether it is also a fact that Coal India Limited is also beset with evacuation issues; and
 - (d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) Coal India Limited (CIL) has apprised to achieve 880 MT production by 2023-24 subject to major enabling conditions/constraints such as physical possessions of land, timely grant of forestry clearances, law and order situation in command areas of Bharat Coking Coal Limited, Central Coalfields Limited and Mahanadi Coalfields Limited and Rehabilitation and Resettlement issues across all subsidiaries of CIL.

(c) and (d) Major coal reserves of CIL are in Greenfield areas where CIL is usually the sole stakeholder. These areas are bereft of any evacuation infrastructure. Hence, in order to establish an effective outlet of the coal produced, CIL has collaborated with the Indian Railways and its subsidiaries to undertake construction of railway lines in the State of Jharkhand, Odisha and Chhattisgarh.

Allotment of coal blocks to Edlapur and Godhna TPS

1575. SHRI K.C. RAMAMURTHY: Will the Minister of COAL be pleased to state:

- (a) steps taken by Ministry to allot coal blocks to Edlapur and Godhna Thermal Power Stations (TPSs) in Karnataka;
- (b) whether Ministry is aware that due to non-availability of linkages, the Ministry of Environment, Forest and Climate Change is not giving the necessary clearance;
- (c) details of constraints that the Ministry is facing to allot Ghogarpalli and dip side of Ghogarpalli coal block situated in Odisha; and
- (d) by when the Ministry would expedite the issue and facilitate coal linkages to above power plants?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) At present no coal block has been allocated to Edlapur and Godhna Thermal Power Stations (TPSs) in Karnataka under provisions of the Mines and Minerals (Development and Regulation) Act, 1957 [MMDR Act] and Rules made thereunder.

(b) to (d) The Government have decided to allocate Ghogarpalli and Dipside of Ghogarpalli coal blocks, situated in Odisha, to a subsidiary of Coal India Limited *i.e.* Western Coalfields Limited, for making it more than 100 MT companies under the MMDR Act.

Presently coal linkages to Power Plants are made under the provisions of SHAKTI Policy and under this policy, coal linkage to Government PSUs are made on nomination basis on the recommendation of Ministry of Power. The request of coal linkage to Edlapur and Godhna TPS shall be processed after receipt of recommendations from Ministry of Power.

Subsidiaries of CIL

1576. SHRI A.K. SELVARAJ: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Coal India Limited (CIL) is chasing a target of 660 million tonne stipulated in MoU;
- (b) whether it is also a fact that many subsidiaries of CIL have taken measures to keep production during the monsoon months on an even level;
- (c) whether it is also a fact that CIL is facing problem in some of its subsidiary companies; and
 - (d) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Yes, Sir.

- (b) Yes, Sir. Subsidiaries of Coal India Limited (CIL) have taken following initiatives for ensuring desired production on an even level during the monsoon months:
- Major monsoon activities such as preparation of sump of adequate capacity, cutting of garland drain around the periphery of mine to prevent inrush of water from outside mine boundary, cleaning of internal drains and approach road to pump/sumps.
- Installation of pumps of desired capacity, where essential in Opencast (OC) mines
 pumps have been installed over pontoons for smooth operation of pumps, laying
 of pipeline range, maintenance of Over Head (O/H) line and electrical appliances.
- Major civil works/activities such as Haul road & Coal Transportation road repairing, Laying of Hume pipes as per requirement, cleaning of sidings and weighbridges on a regular basis during monsoon.
- Establishment of Control rooms at company HQ, as well as in all areas and units to function round the clock to deal with any eventuality arising during monsoon.
- Ensuring 100% availability of Road and Rail Weight Bridges.
- (c) and (d) Some subsidiary companies of CIL are facing problems which include Land acquisition, Physical possession of land, Rehabilitation 8b Resettlement (R&R),